

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I

MA 471/2017
IN CP (IB)-1729/I&BC/(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.07.2018**

NAME OF THE PARTIES: **SNEHAL A. KAMDAR**

v/s.

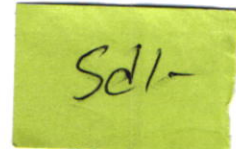
YES POWER & INFRASTRUCTURE LTD.

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

3. MA 471/2017 IN CP (IB)-1729/I&BC/(MB)/2017

For the Ld. Colleague Member having remained on leave, list this
matter on 07.8.2018.



B.S.V. PRAKASH KUMAR
Member (Judicial)